

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTICE**

Dated Guwahati, the 21<sup>st</sup> September, 2021

**Whereas, applications for designation as Senior Advocates have been received from Learned Advocates by the Secretariat; and**

**Whereas, as per Rule 6 (3) of the "Gauhati High Court (Designation of Senior Advocates) Rules, 2018", the application/proposal received for designation of an Advocate as a Senior Advocate is to be published in the official website of the Gauhati High Court inviting suggestions/views of other stakeholders to the proposed designation within such time as may be directed by the Committee;**

**Now, the particulars of the Learned Advocates, whose applications have been received are uploaded with this notice inviting suggestions/ views of other stakeholders to the proposed designation within 15 (fifteen) days as directed by the Permanent Committee of Assam for Designation of Senior Advocates.**

**The views/suggestions may be submitted to the Secretariat on or before 06.10.2021 either through e-mail ([email id-hcsecretariat@yahoo.in](mailto:email-id-hcsecretariat@yahoo.in)) or in the office of the Chief Justice Secretariat, Gauhati High Court, Guwahati-781001.**

**By Order,**

Sd/- Raktim Duarah

**REGISTRAR GENERAL**

**Memo No.HC. III -23/2019/4876/G, Dated Guwahati, the 21<sup>st</sup> September, 2021**

**Copy to:-**

1. The Secretary, Law Department, Govt. of Nagaland, Kohima/ Govt. of Mizoram, Aizawl/ Govt. of Arunachal Pradesh, Itanagar.
2. The L.R-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
3. The Registrar (Vigilance/ Admn./Judl./ Estt.) Gauhati High Court, Guwahati.
4. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl/ Itanagar Permanent Bench, Naharlagun. They are requested to circulate the notice in the Bar Association of their respective Bench.
5. The District & Sessions Judge, \_\_\_\_\_, Assam.
6. The Registrar-cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
7. The Secretary, the Bar Council of India, New Delhi.
8. The President/ Secretary General, Gauhati High Court Bar Association, Guwahati.
9. The President/ Secretary General, Gauhati High Court Advocates' Association, Guwahati.
10. The Chairman, Bar Council of Assam, Nagaland, Mizoram, Arunachal Pradesh & Sikkim, Gauhati High Court, Guwahati.
11. The President/ Secretary General, All Assam Lawyer's Association, Guwahati.
12. The Joint Registrar \_\_\_\_\_, Gauhati High Court, Guwahati.
13. The Deputy Registrar \_\_\_\_\_, Gauhati High Court, Guwahati.
14. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.

15. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this notice in the official website of the Gauhati High Court.*
16. The P.S. to Hon'ble Mr. / Mrs. Justice \_\_\_\_\_, Judge, Gauhati High Court, Guwahati.
17. The C. A. to the Registrar General, Gauhati High Court, Guwahati.
18. The Notice Board, Gauhati High Court, Guwahati.

  
**REGISTRAR GENERAL**

## Applications of Advocates for Designation as Senior Advocate

SI No.	Name of Advocate	State from which the Advocate is proposed to be designated as Senior Advocate.
1.	<a href="#">Sri Bijit Kumar Choudhury</a>	ASSAM
2.	<a href="#">Sri Mrinmoy Dutta</a>	ASSAM
3.	<a href="#">Sri Shyamal Seal</a>	ASSAM
4.	<a href="#">Sri Ajit Borgohain</a>	ASSAM
5.	<a href="#">Sri Chunilal Bhattacharjee</a>	ASSAM
6.	<a href="#">Sri Kaushik Goswami</a>	ASSAM
7.	<a href="#">Sri Sailendra Ch. Das</a>	ASSAM